NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP 10/16	TP 41/17	For	433(e) / 433(f)	IJM Concrete Products Pvt. Ltd.
		compliance		Hyderabad, Telangana Vs Vasoo
		of objections		Builders Pvt. Ltd., Bengaluru.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE
1.	LAKSHMI MENON	Petitioner	Lakshni
	9880073412	(Porocy Loursel)	
2.	Hari Prased	Pohitiman (operational creditor)	officined.m
	01866223704.	(operational credition)	

ORDER

Counsel for Petitioner is present. Counsel requested time to inform the Tribunal about further course of action to be taken. List it on 19/12/2017.

Member (T)

Member (J)